

(By Email/ Fax/ Special Messenger/ Speed Post)

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND
ARUNACHAL PRADESH)

NO.HC.XI-10/2014/39-49/RC dated Guwahati, the 30th January, 2015.

From: - Shri H.K. Sarma,
Registrar General,
Gauhati High Court, Guwahati.

To:

1. The Dist. & Sessions Judge,
Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Nalbari/ Barpeta/
Bongaigaon/ Dhubri/ Kokrajhar/ Goalpara/ Darrang, Mangaldoi/
Udalguri/ Sonitpur, Tezpur/ Lakhimpur, North Lakhimpur/ Dhemaji/
Dibrugarh/ Tinsukia/ Jorhat/ Sivasagar/ Golaghat/ Nagaon/ Morigaon/
Cachar, Silchar/ Karimganj/ Hailakandi.
2. The Special Judge, CBI, Assam, Guwahati.
3. The Special Judge, Addl. CBI Court, No.1/ No.2/ No.3, Guwahati.
4. The Special Judge, Assam, Guwahati.
5. The Principal Judge, Family Court, No.1/ No.2, Guwahati/Silchar.
6. The Judge, Designated Court, Guwahati.
7. The Presiding Officer, Labour Court, Guwahati/Dibrugarh.
8. The Presiding Officer, Industrial Tribunal, Guwahati/Silchar/ Dibrugarh.
9. The Presiding Officer, STAT and Member, MACT No.1, Guwahati.
10. The Member, MACT, No.2/No.3, Kamrup, Guwahati/ Nalbari/ Barpeta/
Nagaon/ Goalpara/ Dhubri/ Silchar.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.

**Sub: Holiday lists for the year 2015 for the Subordinate Civil and Criminal Courts
of Assam.**

Sir/ Madam,

With reference to the subject cited above, I am directed to inform you that the Holiday lists for the year 2015 for the Subordinate Civil and Criminal Courts of Assam, notified by the Gauhati High Court vide Notifications No. HC.XI-10/2014/580/RC and HC.XI-10/2014/581/RC dated 28th November, 2014, will not be altered.

Yours faithfully,


REGISTRAR GENERAL

Memo No.HC.XI-10/2014/50/RC dated 30th January, 2015.

Copy to:

The Working President, All Assam Lawyers' Association, with reference to his letter No. AALA/ C/ 04/ 2015 dated 20.01.2015.

Sd-

REGISTRAR GENERAL